

Atomic Power Plants with Soviet Assistance

638. SHRI CHINTAMANI JENA:
SHRI GURUDAS KAMAT:

Will the PRIME MINISTER be pleased to state:

(a) the present position of the USSR offer to set up Atomic Power Plant in our country;

(b) by when the said proposal will be finalised;

(c) the details of terms and conditions for establishing Atomic Power Plant with the help of Soviet Union;

(d) whether any other foreign country has offered their assistance in regard to setting up of Atomic Power Plant in our country; and

(e) if so, the details thereof and the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) to (c). An inter-Governmental Agreement between India and USSR for Cooperation in construction of a nuclear power station, consisting of two units each of 100 MW pressurised light water reactors was signed on November 20, 1988 and a copy of the agreement was laid on the Table of the House on November 21, 1988. Details regarding time schedule will be finalised in due course of time.

(d) and (e). France has indicated its willingness to cooperate in the setting up of nuclear power reactors in India. However, terms for such cooperation are yet to be

agreed upon.

Compassionate Employment to Wards of Deceased Employees

639. SHRI KAMLA PRASAD SINGH:
Will the Minister of DEFENCE be pleased to state:

(a) whether a large number of applications are pending in the Armed Forces Headquarters and the Ministry of Defence and in the Service Headquarters for giving compassionate employment to the wards of the deceased Government Servants;

(b) if so, details thereof; since when are they pending and the reasons for delay in giving compassionate employment; and

(c) the details of steps taken to clear the pending applications within the next three months?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) to (c). As per instructions, a limited number of vacancies are reserved for providing employment on compassionate grounds to dependents of deceased government servants dying in harness or medically boarded out. Due to the number of casualties being large, the number of applicants is in excess of the available vacancies, resulting in applicants having to wait for some time. After screening of applications, a waiting list of deserving applicants is prepared and appointments offered as and when vacancies arise. Suitable instruction have been issued to accord priority in dealing with such applications.

Construction of Yatri Niwas in Kerala

640. SHRI T. BASHEER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the name of places in Kerala selected for construction of Yatri Niwas;

(b) the projects under construction with their estimated cost; and

(c) the details of other proposals in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). The Central Department of Tourism has sanctioned the following Yatri Niwases in Kerala:

(Rs. in lakhs)

	<i>Amount sanctioned</i>	<i>Amount released</i>
Trivandrum	25.43	8.00
Quilon	35.35	8.00
Cochin	35.00	10.00
Trichur	29.75	7.00

(c) The State Government has submitted another proposal for construction of a Yatri Niwas at Cannanore. The proposal is incomplete and the Department will take necessary action for sanctioning the financial assistance after the required information/documents are received from the State Government.

Trained Personnel In Tribal Development Schemes

641. SHRI LAKSHMAN MALLICK: Will the Minister of WELFARE be pleased to state:

(a) whether shortage of trained personnel is the greatest single factor responsible for inadequate progress of the tribal development schemes;

(b) if so, whether any study has been conducted in this regard; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) No, Sir,

(b) and (c). Do not arise.

Radiation Leakage From Tarapur Atomic Power Plant

642. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether there was any radiation leakage from the Tarapur Atomic Power Station in the first week of October, 1988;

(b) if so, the reasons thereof ; and

(c) the effects of radiation leakage on the people in the vicinity of the reactor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) No, Sir.

(b) and (c). Does not arise.